

ITEM NO.1  
SECTION X

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Writ Petition(s) (Criminal) No(s). 304/2018

AMIT BHARDWAJ

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FDR RENEWAL MATTER (ON 12.8.2021) )

Date : 09-08-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Deepak Prakash, AOR

For Respondent(s)

Mr. Raj Bahadur Yadav, AOR  
Mrs. Anil Katiyar, AOR  
Mr Geo Joseph, Adv.  
Mr. Sachin Patil, AOR  
Mr Rahul Chitnis, Adv.  
Mr Aaditya A Pande, Adv.  
Mr. Nishant Ramakantrao Katneshwarkar, AOR  
Dr. Joseph Aristotle S., AOR  
Mr. Shubhranshu Padhi, AOR  
Mr Ashish Yadav, Adv.  
Mr Rakshit Jain, Adv.  
Mr Vishal Banshal, Adv.  
Mr Vishal Prasad, Adv.  
Mr Nikhil Parikshith, Adv.  
Mr Abhishek Manchanda, Adv.  
Mr Sayandeep Pahari, Adv.  
M/S. Plr Chambers And Co., AOR  
Mr. Chirag M. Shroff, AOR  
Mr. Siddharth Mittal, AOR  
Mr. Viresh B. Saharya, AOR  
Ms. Pallavi Pratap, AOR  
Mr. Nischal Kumar Neeraj, AOR  
Mr Manoj Gorkela, Adv.  
Ms Tara Pokhriyal, Adv.  
Ms Apurva, Adv.  
M/S. Gorkela Law Office, AOR  
Ms. Kamakshi S. Mehlwal, AOR

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Mr. Kedar Nath Tripathy, AOR  
Mr. B. Krishna Prasad, AOR  
Ms Indira Kandra, Adv.  
Mr M.K.Maroria, AOR  
Mr Abhishek Raj, Adv.  
Mr Amrish Kumar, AOR  
Ms Nivedita Nair, Adv.  
Mr B.V.Balram Das, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

FDR be renewed for a further period of six months from the due date of its maturity.

RAJESH KUMAR GOEL  
Registrar